NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH 2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 28.05.2021 (FRIDAY) <u>COURT – II (VIRTUAL MODE)</u> <u>10:30 AM</u>

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 924 of 2021 in Comp. App. (AT) (Ins) No. 1245-1247 of 2019 & I.A No. 911 – 913 of 2021	State Bank of India. Vs. Maithan Alloys Ltd & Ors.	R.P. Kapur	Neeraj Kr. Gupta- R1
2.	Contempt Case (AT) No. 20 of 2020 in Comp. App (AT) (Ins) No. 1245 - 1247 of 2019 & I.A No. 910, 916 & 917 of 2021	State Bank of India Vs. Subodh Kumar Agrawalla & Ors	R.P. Kapur	Surjadipta Seth-R1 Rahul Auddy-R5

For Direction

3.	Comp. App. (AT) (Ins) No. 68 of 2019	B. Prashanth Hegde.Vs.State Bank of India & Anr.With	M.Theepa	Ashwini Kumar Singh-R1 Mukund P Unny-RP
4.	Comp. App. (AT) (Ins) No. 1097 of 2019	Mr. G. Eswara Rao Vs. Stressed Assets Stabilisation Fund & Anr. With	Mayank Jain	Sidhartha Barua
5.	Comp. App. (AT) (Ins) No. 385 of 2020	Bishal Jaiswal Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Sandeep Bajaj	Sanjeev Kumar-R2 Pankaj Dhanuka- IRP
6.	I.A. No. 811 of 2021 in Comp. App. (AT) (Ins) No. 147 of 2021	Aseem Srivastav Vs. ICICI Bank Limited and Anr.	Eshna Kumar	Anand Shankar Jha

7.	Comp. App. (AT) (Ins) No. 233 of 2021	Dwarkadhish Sakhar Karkhana Ltd. Vs. Pankaj Joshi & Anr.	Shiv Kumar Suri	
8.	Comp. App. (AT) (Ins) No. 348 of 2021	Par Formulations Pvt. Ltd. Vs. Print House (India) Pvt. Ltd. & Ors.	Rakshit Jha	Dhrupad Vaghani-R3

For Admission (Fresh Case)

9.	Comp. App. (AT)	Kotak Mahindra Bank Ltd.	Shikhar Kumar	Anand Shankar Jha
	(Ins) No. 378 of	Vs.		
	2021	ICIC Bank Ltd. & Anr.		

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By the order of Hon'ble Officiating Chairperson -sd/-Registrar